

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :03-04-2024

Date : 03.04.2024									
S L N O	C.A.No	Date of Applica tion	Case No.	Name of the Applicant	C.C Type	Jud ge / Cou rt Nam e	C.C Applied For	Deali ng Secti on	Sea t
1	29942/ 2024	03.04.20 24	BLAPL- 1213/2 024	L SAHOO	C.O.		Order Dtd. 2024-03- 27	BAIL- 1	(Se at No- 2)
2	29943/ 2024	03.04.20 24	WP (C) - 6121/2 024	PARTHA SARATHI DAS	C.O.		Order Dtd. 2024-03- 28	WRIT BRANC H-1	(Se at No- 31)
3	29944/ 2024	03.04.20 24	WP (C) - 7027/2 024	M BEHERA	C.O.		Order Dtd. 2024-03- 28	WRIT BRANC H-4	(Se at No- 19)
4	29945/ 2024	03.04.20 24	WP (C) - 6845/2 024	SATYAJIT SAMAL	C.O.		Order Dtd. 2024-03- 28	WRIT BRANC H-2	(Se at No- 7)
5	29946/ 2024	03.04.20 24	WP (C) - 3879/2 024	P K DASH	C.O.	COU RT NO. 23	Order Dtd. 2024-02- 26	WRIT BRANC H-8	(Se at No- 42)
6	29947/ 2024	03.04.20 24	WP (C) - 24711/ 2014	A. KALASH	C.O.	COU RT NO. 23	Order Dtd. 2024-03- 28	WRIT BRANC H-6	(Se at No- 16)
7	29948/ 2024	03.04.20 24	FAO- 137/20 23	K P BEHERA	C.O.	COU RT NO. 23	Order Dtd. 2024-03- 27	MISC. APPEA L SEC.	(Se at No- 2)
8	29949/ 2024	03.04.20 24	WP (C) - 7454/2 024	T.K. DAS	C.O.	COU RT NO. 23	Order Dtd. 2024-03- 28	WRIT BRANC H-8	(Se at No- 41)
9	29950/ 2024	03.04.20 24	FAO-	K K NATH	C.O.	COU	Order Dtd. 2024-03-	MISC.	(Se

	2024	24	137/2023			RT NO. 23	27	APPEAL SEC.	at No-2)
10	29951/2024	03.04.2024	WP (C) - 7454/2024	T.K. DAS	C.O.	COURT NO. 23	Order Dtd. 2024-03-28	WRIT BRANCH-8	(Seat No-41)
11	29952/2024	03.04.2024	WP (C) - 7065/2024	G.R. PATRA	C.O.	COURT NO. 23	Order Dtd. 2024-03-28	WRIT BRANCH-4	(Seat No-19)
12	29953/2024	03.04.2024	FAO-514/2013	S. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-03-28	MISC. APPEAL SEC.	(Seat No-2)
13	29954/2024	03.04.2024	FAO-393/2022	BABITA SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-03-28	MISC. APPEAL SEC.	(Seat No-2)
14	29955/2024	03.04.2024	FAO-514/2013	B.R. SENAPATI	C.O.	COURT NO. 23	Order Dtd. 2024-03-28	MISC. APPEAL SEC.	(Seat No-2)
15	29956/2024	03.04.2024	FAO-514/2023	P.N. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2023-12-15	MISC. APPEAL SEC.	(Seat No-2)
16	29957/2024	03.04.2024	FAO-393/2022	K K NATH	C.O.	COURT NO. 23	Order Dtd. 2024-03-28	MISC. APPEAL SEC.	(Seat No-2)
17	29958/2024	03.04.2024	FAO-73/2024	K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-03-27	MISC. APPEAL SEC.	(Seat No-5)
18	29959/2024	03.04.2024	WP (C) - 15832/2023	K C SAMAL	C.O.	COURT NO. 23	Order Dtd. 2024-03-28	WRIT BRANCH-2	(Seat No-8)
19	29960/2024	03.04.2024	FAO-73/2024	S. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-03-27	MISC. APPEAL SEC.	(Seat No-5)
20	29961/2024	03.04.2024	WP (C) - 16466/2015	T BAG	C.O.	COURT NO. 23	Order Dtd. 2024-03-28	WRIT BRANCH-3	(Seat No-11)
21	29962/2024	03.04.2024	FAO-69/2024	S. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-03-27	MISC. APPEAL SEC.	(Seat No-5)

22	29963/2024	03.04.2024	FAO-69/2024	K. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-03-27	MISC. APPEAL SEC.	(Seat No-5)
23	29964/2024	03.04.2024	CRLA-6/2024	J PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2024-03-28		(Seat No-5)
24	29965/2024	03.04.2024	FAO-385/2023	GIRIJA PRASAD DUTTA	C.O.	COURT NO. 23	Order Dtd. 2024-03-27	MISC. APPEAL SEC.	(Seat No-9)
25	29966/2024	03.04.2024	FAO-385/2023	J. DEHURY	C.O.	COURT NO. 23	Order Dtd. 2024-03-27	MISC. APPEAL SEC.	(Seat No-9)
26	29967/2024	03.04.2024	CRLA-88/2024	R R NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-03-28	CRIMINAL APPEAL	(Seat No-10)
27	29968/2024	03.04.2024	WP (C) - 6952/2024	R.C. MALLICK	C.O.	COURT NO. 23	Order Dtd. 2024-03-28	WRIT BRANCH-3	(Seat No-14)
28	29969/2024	03.04.2024	CRLA-172/2024	P K ROUTRAY	C.O.	COURT NO. 23	Order Dtd. 2024-03-28	CRIMINAL APPEAL	(Seat No-10)
29	29970/2024	03.04.2024	MACA-495/2020	B.R. SENAPATI	C.O.	COURT NO. 23	Order Dtd. 2024-03-28	MISC. APPEAL SEC.	(Seat No-4)
30	29971/2024	03.04.2024	ABLAPL - 1748/2024	U KUMAR	C.O.	COURT NO. 2	Order Dtd. 2024-03-28	BAIL-1	(Seat No-2)
31	29972/2024	03.04.2024	WP (C) - 7271/2024	A.K. JATI	C.O.	COURT NO. 2	Order Dtd. 2024-04-02	WRIT BRANCH-6	(Seat No-16)
32	29973/2024	03.04.2024	WP (C) - 7298/2024	SHARMISTHA SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-04-02	WRIT BRANCH-6	(Seat No-16)
33	29974/2024	03.04.2024	FAO-272/2013	R K MOHABHOI	C.O.	COURT NO. 2	Order Dtd. 2024-03-27	MISC. APPEAL SEC.	(Seat No-2)
34	29975/2024	03.04.2024	WP (C) - 7287/2024	SHARMISTHA SAMAL	C.O.	COURT NO.	Order Dtd. 2024-04-02	WRIT BRANCH-6	(Seat No-

						2			16)
35	29976/2024	03.04.2024	WP (C) - 7286/2024	SHARMISTHA SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-04-02	WRIT BRANCH-6	(Seat No-16)
36	29977/2024	03.04.2024	WPC (OAC) - 997/2017	M/S RAMAKANTA SARANGI	C.O.	COURT NO. 2	Order Dtd. 2024-03-21	OA Branch	(Seat No-1)
37	29978/2024	03.04.2024	WP (C) - 7012/2024	S. SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-04-02	WRIT BRANCH-4	(Seat No-19)
38	29979/2024	03.04.2024	WP (C) - 7222/2024	SHARMISTHA SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-04-02	WRIT BRANCH-6	(Seat No-16)
39	29980/2024	03.04.2024	WP (C) - 6975/2024	L.CHHOTRAY	C.O.	COURT NO. 2	Order Dtd. 2024-04-02	WRIT BRANCH-3	(Seat No-14)
40	29981/2024	03.04.2024	WP (C) - 7219/2024	SHARMISTHA SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-04-02	WRIT BRANCH-6	(Seat No-16)
41	29982/2024	03.04.2024	WP (C) - 6997/2024	S. SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-04-02	WRIT BRANCH-3	(Seat No-14)
42	29983/2024	03.04.2024	WP (C) - 7217/2024	SHARMISTHA SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-04-02	WRIT BRANCH-6	(Seat No-16)
43	29984/2024	03.04.2024	WP (C) - 41745/2021	D K SAHU	C.O.	COURT NO. 2	Order Dtd. 2024-03-04	WRIT BRANCH-7	(Seat No-18)
44	29985/2024	03.04.2024	WP (C) - 6994/2024	S. SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-04-02	WRIT BRANCH-3	(Seat No-14)
45	29986/2024	03.04.2024	WP (C) - 7211/2024	SHARMISTHA SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-04-02	WRIT BRANCH-6	(Seat No-16)
46	29987/2024	03.04.2024	WP (C) - 7184/2024	SHARMISTHA SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-04-02	WRIT BRANCH-5	(Seat No-23)
47	29988/2024	03.04.2024	WP (C) - 6990/2	S.B.BISWAL	C.O.	COURT	Order Dtd. 2024-04-02	WRIT BRANCH	(Seat

			024			NO. 2		H-3	No-14)
48	29989/ 2024	03.04.20 24	WP (C) - 6992/2 024	UMAKANTA CHHOTRAY	C.O.	COU RT NO. 2	Order Dtd. 2024-04- 02	WRIT BRANC H-3	(Se at No- 14)
49	29990/ 2024	03.04.20 24	WP (C) - 7178/2 024	SHARMISTHA SAMAL	C.O.	COU RT NO. 2	Order Dtd. 2024-04- 02	WRIT BRANC H-5	(Se at No- 23)
50	29991/ 2024	03.04.20 24	WP (C) - 7351/2 024	PRADIPTA KUMAR PATTANAYAK	C.O.	COU RT NO. 2	Order Dtd. 2024-04- 02	WRIT BRANC H-7	(Se at No- 15)
51	29992/ 2024	03.04.20 24	WP (C) - 7200/2 024	M. K. NAYAK	C.O.	COU RT NO. 2	Order Dtd. 2024-04- 02	WRIT BRANC H-5	(Se at No- 23)
52	29993/ 2024	03.04.20 24	WP (C) - 7174/2 024	SHARMISTHA SAMAL	C.O.	COU RT NO. 2	Order Dtd. 2024-04- 02	WRIT BRANC H-5	(Se at No- 23)
53	29994/ 2024	03.04.20 24	WP (C) - 6986/2 024	S.B.BISWAL	C.O.	COU RT NO. 2	Order Dtd. 2024-04- 02	WRIT BRANC H-3	(Se at No- 14)
54	29995/ 2024	03.04.20 24	WP (C) - 7169/2 024	SHARMISTHA SAMAL	C.O.	COU RT NO. 2	Order Dtd. 2024-04- 02	WRIT BRANC H-5	(Se at No- 23)
55	29996/ 2024	03.04.20 24	CONTC- 1969/2 024	BISWAJIT SAHOO	C.O.	COU RT NO. 2	Order Dtd. 2024-04- 02		(Se at No- 23)
56	29997/ 2024	03.04.20 24	WP (C) - 7139/2 024	KHAGESWAR BEHERA	C.O.	COU RT NO. 2	Order Dtd. 2024-04- 02	WRIT BRANC H-5	(Se at No- 23)
57	29998/ 2024	03.04.20 24	WP (C) - 7163/2 024	SHARMISTHA SAMAL	C.O.	COU RT NO. 2	Order Dtd. 2024-04- 02	WRIT BRANC H-5	(Se at No- 23)
58	29999/ 2024	03.04.20 24	WP (C) - 6980/2 024	S.B.BISWAL	C.O.	COU RT NO. 2	Order Dtd. 2024-04- 02	WRIT BRANC H-3	(Se at No- 14)
59	30000/ 2024	03.04.20 24	CONTC- 1951/2 024	SATYA PRIYA SAMANTA	C.O.	COU RT NO. 2	Order Dtd. 2024-04- 02		(Se at No- 14)
60	30001/ 2024	03.04.20 24	WP (C) -	SHARMISTHA	C.O.	COU	Order Dtd. 2024-04-	WRIT	(Se

	2024	24	7062/2 024	SAMAL		RT NO. 2	02	BRANC H-4	at No- 19)
61	30002/ 2024	03.04.20 24	WP (C) - 7162/2 024	SHARMISTHA SAMAL	C.O.	COU RT NO. 2	Order Dtd. 2024-04- 02	WRIT BRANC H-5	(Se at No- 23)
62	30003/ 2024	03.04.20 24	WP (C) - 6981/2 024	K.PARIDA	C.O.	COU RT NO. 2	Order Dtd. 2024-04- 02	WRIT BRANC H-3	(Se at No- 14)
63	30004/ 2024	03.04.20 24	CONTC- 1953/2 024	M. R. NAYAK	C.O.	COU RT NO. 2	Order Dtd. 2024-04- 02		(Se at No- 14)
64	30005/ 2024	03.04.20 24	WP (C) - 7059/2 024	SHARMISTHA SAMAL	C.O.	COU RT NO. 2	Order Dtd. 2024-04- 02	WRIT BRANC H-4	(Se at No- 19)
65	30006/ 2024	03.04.20 24	CONTC- 1735/2 024	S. SAHOO	C.O.	COU RT NO. 2	Order Dtd. 2024-04- 02		(Se at No- 19)
66	30007/ 2024	03.04.20 24	WP (C) - 6982/2 024	S.B.BISWAL	C.O.	COU RT NO. 2	Order Dtd. 2024-04- 02	WRIT BRANC H-3	(Se at No- 14)
67	30008/ 2024	03.04.20 24	WP (C) - 7058/2 024	SHARMISTHA SAMAL	C.O.	COU RT NO. 2	Order Dtd. 2024-04- 02	WRIT BRANC H-4	(Se at No- 19)
68	30009/ 2024	03.04.20 24	WP (C) - 7026/2 024	SHARMISTHA SAMAL	C.O.	COU RT NO. 2	Order Dtd. 2024-04- 02	WRIT BRANC H-4	(Se at No- 19)
69	30010/ 2024	03.04.20 24	CONTC- 1760/2 024	S. SAHOO	C.O.	COU RT NO. 2	Order Dtd. 2024-04- 02		(Se at No- 19)
70	30011/ 2024	03.04.20 24	WP (C) - 7084/2 024	S.DASH	C.O.	COU RT NO. 2	Order Dtd. 2024-04- 02	WRIT BRANC H-4	(Se at No- 19)
71	30012/ 2024	03.04.20 24	WP (C) - 7258/2 024	TUSHAR KANTA NAYAK	C.O.	COU RT NO. 2	Order Dtd. 2024-04- 02	WRIT BRANC H-6	(Se at No- 16)
72	30013/ 2024	03.04.20 24	WP (C) - 7024/2 024	SHARMISTHA SAMAL	C.O.	COU RT NO. 2	Order Dtd. 2024-04- 02	WRIT BRANC H-4	(Se at No- 19)

73	30014/2024	03.04.2024	CONTC-1759/2024	S. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-02		(Seat No-19)
74	30015/2024	03.04.2024	WP (C) - 7260/2024	SHARMISTHA SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-04-02	WRIT BRANCH-6	(Seat No-16)
75	30016/2024	03.04.2024	WP (C) - 7083/2024	S.DASH	C.O.	COURT NO. 2	Order Dtd. 2024-04-02	WRIT BRANCH-4	(Seat No-19)
76	30017/2024	03.04.2024	WP (C) - 7014/2024	SHARMISTHA SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-04-02	WRIT BRANCH-4	(Seat No-19)
77	30018/2024	03.04.2024	CONTC-1757/2024	S. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-02		(Seat No-19)
78	30019/2024	03.04.2024	WP (C) - 7013/2024	SHARMISTHA SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-04-02	WRIT BRANCH-4	(Seat No-19)
79	30020/2024	03.04.2024	WP (C) - 5274/2024	S.K.RATH	C.O.	COURT NO. 2	Order Dtd. 2024-04-02	WRIT BRANCH-7	(Seat No-44)
80	30021/2024	03.04.2024	CONTC-1941/2024	P. K. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2024-04-02		(Seat No-44)
81	30022/2024	03.04.2024	WP (C) - 7302/2024	SHARMISTHA SAMAL	C.O.	COURT NO. 2	Order Dtd. 2024-04-02	WRIT BRANCH-7	(Seat No-15)
82	30023/2024	03.04.2024	CONTC-1744/2024	S. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-02	CONTEMPT	(Seat No-3)
83	30024/2024	03.04.2024	WP (C) - 6895/2024	S.NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-04-02	WRIT BRANCH-2	(Seat No-7)
84	30025/2024	03.04.2024	CONTC-1891/2024	R. C. ROUT	C.O.	COURT NO. 2	Order Dtd. 2024-04-02		(Seat No-7)
85	30026/2024	03.04.2024	WP (C) - 7333/2024	BIKRAM SAMAL	C.O.	COURT NO.	Order Dtd. 2024-04-02	WRIT BRANCH-7	(Seat No-

						2			15)
86	30027/ 2024	03.04.20 24	CONTC- 1743/2 024	S. SAHOO	C.O.	COU RT NO. 2	Order Dtd. 2024-04- 02		(Se at No- 15)
87	30028/ 2024	03.04.20 24	WP (C) - 6893/2 024	S.NAYAK	C.O.	COU RT NO. 2	Order Dtd. 2024-04- 02	WRIT BRANC H-2	(Se at No- 7)
88	30029/ 2024	03.04.20 24	CONTC- 130/20 24	SUMIT SATAPATHY	C.O.	COU RT NO. 2	Order Dtd. 2024-04- 02		(Se at No- 7)
89	30030/ 2024	03.04.20 24	WP (C) - 7319/2 024	SARAT KU. PRADHAN	C.O.	COU RT NO. 2	Order Dtd. 2024-04- 02	WRIT BRANC H-7	(Se at No- 15)
90	30031/ 2024	03.04.20 24	CONTC- 1948/2 024	JYOTIRANJA N KAR	C.O.	COU RT NO. 2	Order Dtd. 2024-04- 02		(Se at No- 15)
91	30032/ 2024	03.04.20 24	CONTC- 1928/2 024	SARAT KU MOHANTY	C.O.	COU RT NO. 2	Order Dtd. 2024-04- 02		(Se at No- 15)
92	30033/ 2024	03.04.20 24	CONTC- 1995/2 024	MANORANJAN NAYAK	C.O.	COU RT NO. 2	Order Dtd. 2024-04- 02	CONTE MPT	(Se at No- 7)
93	30034/ 2024	03.04.20 24	WP (C) - 7322/2 024	SARAT SWAIN	C.O.	COU RT NO. 2	Order Dtd. 2024-04- 02	WRIT BRANC H-7	(Se at No- 15)
94	30035/ 2024	03.04.20 24	WP (C) - 6890/2 024	S.NAYAK	C.O.	COU RT NO. 2	Order Dtd. 2024-04- 02	WRIT BRANC H-2	(Se at No- 7)
95	30036/ 2024	03.04.20 24	WP (C) - 7317/2 024	SARAT KU. PRADHAN	C.O.	COU RT NO. 2	Order Dtd. 2024-04- 02	WRIT BRANC H-7	(Se at No- 15)
96	30037/ 2024	03.04.20 24	CONTC- 1754/2 024	S. SAHOO	C.O.	COU RT NO. 2	Order Dtd. 2024-04- 02	CONTE MPT	(Se at No- 8)
97	30038/ 2024	03.04.20 24	CONTC- 1901/2 024	SUMIT SATAPATHY	C.O.	COU RT NO. 2	Order Dtd. 2024-04- 02		(Se at No- 8)
98	30039/ 2024	03.04.20 24	WP (C) - 6891/2	S.NAYAK	C.O.	COU RT	Order Dtd. 2024-04- 02	WRIT BRANC	(Se at

			024			NO. 2		H-2	No- 7)
99	30040/ 2024	03.04.20 24	BLAPL- 11895/ 2023	J PRADHAN	C.O.	COU RT NO. 2	Order Dtd. 2024-03- 28	BAIL- 2	(Se at No- 11)
10 0	30041/ 2024	03.04.20 24	CONTC- 1753/2 024	S. SAHOO	C.O.	COU RT NO. 2	Order Dtd. 2024-04- 02		(Se at No- 11)
10 1	30042/ 2024	03.04.20 24	CONTC- 1870/2 024	K. K. NATH	C.O.	COU RT NO. 2	Order Dtd. 2024-04- 02		(Se at No- 11)
10 2	30043/ 2024	03.04.20 24	SA- 347/19 97	B SWAIN	C.O.	COU RT NO. 2	Order Dtd. 2024-04- 02	SECON D APPEA L	(Se at No- 7)
10 3	30044/ 2024	03.04.20 24	WP (C) - 7079/2 024	K.PARIDA	C.O.	COU RT NO. 2	Order Dtd. 2024-04- 02	WRIT BRANC H-4	(Se at No- 19)
10 4	30045/ 2024	03.04.20 24	CONTC- 1752/2 024	S. SAHOO	C.O.	COU RT NO. 2	Order Dtd. 2024-04- 02		(Se at No- 19)
10 5	30046/ 2024	03.04.20 24	CONTC- 1889/2 024	P. K. MISHRA	C.O.	COU RT NO. 2	Order Dtd. 2024-04- 02		(Se at No- 19)
10 6	30047/ 2024	03.04.20 24	CONTC- 1751/2 024	S. SAHOO	C.O.	COU RT NO. 2	Order Dtd. 2024-04- 02		(Se at No- 19)
10 7	30048/ 2024	03.04.20 24	CONTC- 1886/2 024	TAPAN SWAIN	C.O.	COU RT NO. 2	Order Dtd. 2024-04- 02	CONTE MPT	(Se at No- 8)
10 8	30049/ 2024	03.04.20 24	WP (C) - 7415/2 024	DEBASISH SAMAL	C.O.	COU RT NO. 2	Order Dtd. 2024-04- 02	WRIT BRANC H-8	(Se at No- 41)
10 9	30050/ 2024	03.04.20 24	CONTC- 1750/2 024	S. SAHOO	C.O.	COU RT NO. 2	Order Dtd. 2024-04- 02		(Se at No- 41)
11 0	30051/ 2024	03.04.20 24	CONTC- 1853/2 024	K. C. PANDA	C.O.	COU RT NO. 2	Order Dtd. 2024-04- 02		(Se at No- 41)
11	30052/ 2024	03.04.20	WP (C) -	S.K.RATH	C.O.	COU	Order Dtd. 2024-04-	WRIT	(Se

1	2024	24	5273/2 024			RT NO. 2	02	BRANC H-7	at No- 44)
11 2	30053/ 2024	03.04.20 24	CONTC- 1749/2 024	S. SAHOO	C.O.	COU RT NO. 2	Order Dtd. 2024-04- 02		(Se at No- 44)
11 3	30054/ 2024	03.04.20 24	WP (C) - 7207/2 024	BANABIHARI RAY	C.O.	COU RT NO. 2	Order Dtd. 2024-04- 02	WRIT BRANC H-6	(Se at No- 16)
11 4	30055/ 2024	03.04.20 24	WP (C) - 7209/2 024	BANABIHARI RAY	C.O.	COU RT NO. 2	Order Dtd. 2024-04- 02	WRIT BRANC H-6	(Se at No- 16)
11 5	30056/ 2024	03.04.20 24	ABLAPL - 2508/2 024	P BEHERA	C.O.	COU RT NO. 2	Order Dtd. 2024-03- 21		(Se at No- 16)
11 6	30057/ 2024	03.04.20 24	WP (C) - 7254/2 024	TUSHAR KANTA NAYAK	C.O.	COU RT NO. 2	Order Dtd. 2024-04- 02	WRIT BRANC H-6	(Se at No- 16)
11 7	30058/ 2024	03.04.20 24	CONTC- 1748/2 024	S. SAHOO	C.O.	COU RT NO. 2	Order Dtd. 2024-04- 02		(Se at No- 16)
11 8	30059/ 2024	03.04.20 24	CONTC- 1747/2 024	S. SAHOO	C.O.	COU RT NO. 2	Order Dtd. 2024-04- 02		(Se at No- 16)
11 9	30060/ 2024	03.04.20 24	WP (C) - 7353/2 024	RAMESH CHANDRA MISHRA	C.O.	COU RT NO. 2	Order Dtd. 2024-04- 02	WRIT BRANC H-7	(Se at No- 15)
12 0	30061/ 2024	03.04.20 24	CONTC- 1746/2 024	S. SAHOO	C.O.	COU RT NO. 2	Order Dtd. 2024-04- 02		(Se at No- 15)
12 1	30062/ 2024	03.04.20 24	WP (C) - 7301/2 024	SHARMISTHA SAMAL	C.O.	COU RT NO. 2	Order Dtd. 2024-04- 02	WRIT BRANC H-7	(Se at No- 15)
12 2	30063/ 2024	03.04.20 24	CONTC- 1745/2 024	S. SAHOO	C.O.	COU RT NO. 2	Order Dtd. 2024-04- 02		(Se at No- 15)
12 3	30064/ 2024	03.04.20 24	WP (C) - 7352/2 024	BHOJARAJ SETH	C.O.	COU RT NO. 2	Order Dtd. 2024-04- 02	WRIT BRANC H-7	(Se at No- 15)

12	30065/2024	03.04.2024	RSA-345/2010	H.B. JENA	C.O.	COURT NO. 21	Order Dtd. 2024-06-20	SECOND APPEAL	(Serial No-3)
12	30066/2024	03.04.2024	CMAPL-825/2023	U. KUMA	C.O.	COURT NO. 21	Order Dtd. 2024-04-02	M.J.C.	(Serial No-3)
12	30067/2024	03.04.2024	WP (C) - 7077/2024	M.K.NAYAK	C.O.	COURT NO. 21	Order Dtd. 2024-04-02	WRIT BRANCH-4	(Serial No-19)
12	30068/2024	03.04.2024	WP (C) - 6910/2024	K.PARIDA	C.O.	COURT NO. 21	Order Dtd. 2024-04-02	WRIT BRANCH-3	(Serial No-14)
12	30069/2024	03.04.2024	WP (C) - 7377/2024	S.P. SAHOO	C.O.	COURT NO. 21	Order Dtd. 2024-04-02	WRIT BRANCH-7	(Serial No-15)
12	30070/2024	03.04.2024	WP (C) - 7190/2024	LAMBODAR PRADHAN	C.O.	COURT NO. 21	Order Dtd. 2024-04-02	WRIT BRANCH-5	(Serial No-23)
13	30071/2024	03.04.2024	WP (C) - 7436/2024	LAMBODAR PRADHAN	C.O.	COURT NO. 21	Order Dtd. 2024-04-02	WRIT BRANCH-8	(Serial No-41)
13	30075/2024	03.04.2024	WP (C) - 20160/2019	S. SAHOO	C.O.	COURT NO. 21	Order Dtd. 2024-03-15	WRIT BRANCH-7	(Serial No-15)
13	30076/2024	03.04.2024	WP (C) - 20160/2019	S. BISWAL	C.O.	COURT NO. 21	Order Dtd. 2024-03-15	WRIT BRANCH-7	(Serial No-15)
13	30077/2024	03.04.2024	LAA-18/2011	A. MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2024-03-22	FIRST APPEAL	(Serial No-7)
13	30078/2024	03.04.2024	LAA-2/2022	S.K. SAMIM	C.O.	COURT NO. 21	Order Dtd. 2024-03-20	FIRST APPEAL	(Serial No-5)
13	30079/2024	03.04.2024	LAA-114/2018	M.K. MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2024-03-22	FIRST APPEAL	(Serial No-4)
13	30080/2024	03.04.2024	LAA-114/2018	M.K. PANDA	C.O.	COURT NO. 21	Order Dtd. 2024-03-22	FIRST APPEAL	(Serial No-)

						21			4)
137	30096/2024	03.04.2024	ABLAPL-2224/2024	HRUDANANDA MOHAPATRA	C.O.	COURT NO. 21	Order Dtd. 2024-03-28		(Seat No-4)
138	30104/2024	03.04.2024	BLAPL-448/2024	PK BARIK	C.O.	COURT NO. 8	Order Dtd. 2024-04-02		(Seat No-4)
139	30105/2024	03.04.2024	WP (C) - 6989/2024	M.R. ROUTRAY	C.O.	COURT NO. 8		WRIT BRANCH-3	(Seat No-14)
140	30106/2024	03.04.2024	WP (C) - 6295/2024	M.R. ROUTRAY	C.O.	COURT NO. 8	Order Dtd. 2024-04-02	WRIT BRANCH-2	(Seat No-6)
141	30107/2024	03.04.2024	BLAPL-1042/2024	R SETHI	C.O.	COURT NO. 8	Order Dtd. 2024-04-02		(Seat No-6)
142	30108/2024	03.04.2024	WP (C) - 7420/2024	D.K. NAIK	C.O.	COURT NO. 8	Order Dtd. 2024-04-02	WRIT BRANCH-8	(Seat No-41)
143	30109/2024	03.04.2024	WP (C) - 7309/2024	S. BEHERA	C.O.	COURT NO. 8	Order Dtd. 2024-04-02	WRIT BRANCH-7	(Seat No-15)
144	30110/2024	03.04.2024	WP (C) - 7309/2024	M. BEHERA	C.O.	COURT NO. 8	Order Dtd. 2024-04-02	WRIT BRANCH-7	(Seat No-15)
145	30111/2024	03.04.2024	WP (C) - 6979/2024	M.R. ROUTRAY	C.O.	COURT NO. 8		WRIT BRANCH-3	(Seat No-14)
146	30112/2024	03.04.2024	WP (C) - 6306/2024	M.R. ROUTRAY	C.O.	COURT NO. 8	Order Dtd. 2024-04-02	WRIT BRANCH-3	(Seat No-33)
147	30113/2024	03.04.2024	WP (C) - 6959/2024	A.K. PANDA	C.O.	COURT NO. 8	Order Dtd. 2024-04-02	WRIT BRANCH-3	(Seat No-14)
148	30114/2024	03.04.2024	CONTC-270/2024	P.K. DASH	C.O.	COURT NO. 8	Order Dtd. 2024-03-28	CONTE MPT	(Seat No-2)
149	30115/2024	03.04.2024	WP (C) - 6569/2024	S.K. PRADHAN	C.O.	COURT	Order Dtd. 2024-03-27	WRIT BRANCH	(Seat

			024			NO. 8		H-7	No- 48)
15 0	30116/ 2024	03.04.20 24	WP (C) - 7471/2 024	N.R. PANDA	C.O.	COU RT NO. 8	Order Dtd. 2024-04- 02	WRIT BRANC H-8	(Se at No- 41)
15 1	30117/ 2024	03.04.20 24	WP (C) - 7429/2 024	K. SAHOO	C.O.	COU RT NO. 8	Order Dtd. 2024-04- 02	WRIT BRANC H-8	(Se at No- 41)
15 2	30118/ 2024	03.04.20 24	WP (C) - 7442/2 024	K. SAHOO	C.O.	COU RT NO. 8	Order Dtd. 2024-04- 02	WRIT BRANC H-8	(Se at No- 41)
15 3	30119/ 2024	03.04.20 24	WP (C) - 7445/2 024	K. SAHOO	C.O.	COU RT NO. 8	Order Dtd. 2024-04- 02	WRIT BRANC H-8	(Se at No- 41)
15 4	30120/ 2024	03.04.20 24	WP (C) - 7324/2 024	T. SWAIN	C.O.	COU RT NO. 8	Order Dtd. 2024-04- 02	WRIT BRANC H-7	(Se at No- 15)
15 5	30121/ 2024	03.04.20 24	WP (C) - 6619/2 024	H.K. DAS	C.O.	COU RT NO. 8	Order Dtd. 2024-03- 27	WRIT BRANC H-8	(Se at No- 40)
15 6	30122/ 2024	03.04.20 24	WP (C) - 7413/2 024	S.K. BEHERA	C.O.	COU RT NO. 8	Order Dtd. 2024-04- 02	WRIT BRANC H-8	(Se at No- 41)
15 7	30130/ 2024	03.04.20 24	WP (C) - 12591/ 2017	SANJAYA KU. SAHU	C.O.	COU RT NO. 8	Order Dtd. 2024-03- 27	WRIT BRANC H-8	(Se at No- 42)
15 8	30131/ 2024	03.04.20 24	WP (C) - 12591/ 2017	P C DAS	C.O.	COU RT NO. 8	Order Dtd. 2024-03- 27	WRIT BRANC H-8	(Se at No- 42)
15 9	30132/ 2024	03.04.20 24	WP (C) - 1906/2 024	P K DASH	C.O.	COU RT NO. 8	Order Dtd. 2024-03- 28	WRIT BRANC H-2	(Se at No- 6)
16 0	30133/ 2024	03.04.20 24	WP (C) - 1906/2 024	S K BEHERA	C.O.	COU RT NO. 8	Order Dtd. 2024-03- 28	WRIT BRANC H-2	(Se at No- 6)
16 1	30134/ 2024	03.04.20 24	WP (C) - 27385/ 2019	S C DAS	C.O.	COU RT NO. 8	Order Dtd. 2024-04- 02	WRIT BRANC H-2	(Se at No- 6)
16	30135/	03.04.20	WP (C) -	D	C.O.	COU	Order Dtd. 2024-03-	WRIT	(Se

2	2024	24	2483/2015	GOCHHAYAT		RT NO. 8	28	BRANCH-7	at No-48)
163	30136/2024	03.04.2024	WP (C) - 2927/2002	S K RATH	C.O.	COURT NO. 6	Order Dtd. 2024-03-28	WRIT BRANCH-1	(Seat No-30)
164	30137/2024	03.04.2024	WP (C) - 23007/2020	S R OJHA	C.O.	COURT NO. 6	Order Dtd. 2024-04-02	WRIT BRANCH-5	(Seat No-20)
165	30138/2024	03.04.2024	WP (C) - 40791/2023	JUDHISTHIR SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-03-28	WRIT BRANCH-2	(Seat No-34)
166	30139/2024	03.04.2024	WP (C) - 732/2024	S MOHAPATRA	C.O.	COURT NO. 6	Order Dtd. 2024-03-27	WRIT BRANCH-6	(Seat No-36)
167	30140/2024	03.04.2024	WP (C) - 6711/2024	DURGA PRASAD SWAIN	C.O.	COURT NO. 6	Order Dtd. 2024-04-02	WRIT BRANCH-1	(Seat No-3)
168	30141/2024	03.04.2024	WP (C) - 5994/2024	A.K. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-04-02	WRIT BRANCH-6	(Seat No-54)
169	30142/2024	03.04.2024	WP (C) - 5896/2024	S. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2024-04-02	WRIT BRANCH-5	(Seat No-32)
170	30143/2024	03.04.2024	WP (C) - 9861/2012	S.K.DASMOH APATRA	C.O.	COURT NO. 6	Order Dtd. 2024-04-02	WRIT BRANCH-1	(Seat No-2)
171	30144/2024	03.04.2024	WP (C) - 7228/2024	SAROJ KU. PARIDA	C.O.	COURT NO. 6	Order Dtd. 2024-04-02	WRIT BRANCH-6	(Seat No-16)
172	30145/2024	03.04.2024	WP (C) - 9861/2012	B. SWAIN	C.O.	COURT NO. 6	Order Dtd. 2024-04-02	WRIT BRANCH-1	(Seat No-2)
173	30146/2024	03.04.2024	WP (C) - 6880/2024	ANUPAM DASH	C.O.	COURT NO. 6	Order Dtd. 2024-04-02	WRIT BRANCH-2	(Seat No-7)
174	30147/2024	03.04.2024	WP (C) - 6791/2024	P.K. JENA	C.O.	COURT NO. 6	Order Dtd. 2024-04-02	WRIT BRANCH-1	(Seat No-3)

17	30148/2024	03.04.2024	WP (C) - 16797/2022	T.K. NAYAK	C.O.	COURT NO. 6	Order Dtd. 2024-04-02	WRIT BRANCH-7	(Serial No-48)
17	30149/2024	03.04.2024	WP (C) - 11482/2020	BISWARANJAN MOHAPATRA	C.O.	COURT NO. 20	Order Dtd. 2020-06-01	WRIT BRANCH-7	(Serial No-15)
17	30150/2024	03.04.2024	WP (C) - 7335/2024	ASHOK KUMAR ROUT	C.O.	COURT NO. 20	Order Dtd. 2024-04-02	WRIT BRANCH-7	(Serial No-15)
17	30151/2024	03.04.2024	WP (C) - 6868/2024	M R ROUTRAY	C.O.	COURT NO. 20	Order Dtd. 2024-04-02	WRIT BRANCH-2	(Serial No-7)
17	30152/2024	03.04.2024	WP (C) - 7380/2024	GYANARANJAN PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-02	WRIT BRANCH-7	(Serial No-15)
18	30153/2024	03.04.2024	WP (C) - 7393/2024	BHARAT BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-02	WRIT BRANCH-7	(Serial No-15)
18	30154/2024	03.04.2024	WP (C) - 7341/2024	ASHOK KUMAR ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-02	WRIT BRANCH-7	(Serial No-15)
18	30155/2024	03.04.2024	WP (C) - 7369/2024	SUBASH CH PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-02	WRIT BRANCH-7	(Serial No-15)
18	30156/2024	03.04.2024	WP (C) - 7366/2024	M K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-02	WRIT BRANCH-7	(Serial No-15)
18	30157/2024	03.04.2024	WP (C) - 7414/2024	BHAKTI PRASAD SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-02	WRIT BRANCH-8	(Serial No-41)
18	30158/2024	03.04.2024	WP (C) - 7374/2024	SUBASH CH PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-02	WRIT BRANCH-7	(Serial No-15)
18	30159/2024	03.04.2024	WP (C) -	T. BAG	C.O.	COURT	Order Dtd. 2023-12-	WRIT	(Serial No-)

6	2024	24	7473/2 023			RT NO. 2 OLD	22	BRANC H-1	at No- 3)
18 7	30160/ 2024	03.04.20 24	WP (C) - 7465/2 024	S K BEHERA	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024-04- 02	WRIT BRANC H-8	(Se at No- 41)
18 8	30161/ 2024	03.04.20 24	WP (C) - 5261/2 024	N. SAHOO	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024-04- 02	WRIT BRANC H-7	(Se at No- 44)
18 9	30162/ 2024	03.04.20 24	WP (C) - 6983/2 024	M R ROUTRAY	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024-04- 02	WRIT BRANC H-3	(Se at No- 14)
19 0	30163/ 2024	03.04.20 24	WP (C) - 7338/2 024	ASHOK KUMAR ROUT	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024-04- 02	WRIT BRANC H-7	(Se at No- 15)
19 1	30164/ 2024	03.04.20 24	WP (C) - 6966/2 024	M R ROUTRAY	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024-04- 02	WRIT BRANC H-3	(Se at No- 14)
19 2	30165/ 2024	03.04.20 24	WP (C) - 7136/2 024	M R ROUTRAY	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024-04- 02	WRIT BRANC H-5	(Se at No- 23)
19 3	30166/ 2024	03.04.20 24	WP (C) - 5705/2 024	S.K. BHANJADEO	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024-04- 02	WRIT BRANC H-4	(Se at No- 17)
19 4	30167/ 2024	03.04.20 24	CMP- 1630/2 023	RAMESH KUMAR SAHU	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024-04- 02	WRIT BRANC H-5	(Se at No- 20)
19 5	30168/ 2024	03.04.20 24	WP (C) - 6727/2 024	BISWAJIT DAS	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024-04- 02	WRIT BRANC H-1	(Se at No- 3)
19 6	30169/ 2024	03.04.20 24	CMP- 218/20 24	ISWAR CHANDRA PRADHAN	C.O.	COU RT NO.	Order Dtd. 2024-04- 02	WRIT BRANC H-8	(Se at No-

						2 OLD			39)
19 7	30170/ 2024	03.04.20 24	CMP- 1353/2 023	M. MOHANTY	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024-04- 02	WRIT BRANC H-2	(Se at No- 6)
19 8	30171/ 2024	03.04.20 24	WP (C) - 7000/2 024	M R ROUTRAY	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024-04- 02	WRIT BRANC H-3	(Se at No- 14)
19 9	30173/ 2024	03.04.20 24	CMP- 1353/2 023	SURYAKANTA DASMOHAPAT RA	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024-04- 02	WRIT BRANC H-2	(Se at No- 6)
20 0	30174/ 2024	03.04.20 24	RPFAM- 61/202 4	A. MOHANTY	C.O.	COU RT NO. 20	Order Dtd. 2024-07- 24		(Se at No- 6)
20 1	30176/ 2024	03.04.20 24	WP (C) - 6320/2 024	M R ROUTRAY	C.O.	COU RT NO. 20	Order Dtd. 2024-04- 02	WRIT BRANC H-3	(Se at No- 33)
20 2	30184/ 2024	03.04.20 24	ABLAPL - 14405/ 2023	JAGANNATH KAMILA	C.O.	COU RT NO. 11	Order Dtd. 2024-04- 02	BAIL- 2	(Se at No- 9)
20 3	30185/ 2024	03.04.20 24	BLAPL- 12068/ 2023	MADAN DAS	C.O.	COU RT NO. 8	Order Dtd. 2024-04- 02	BAIL- 2	(Se at No- 9)
20 4	30186/ 2024	03.04.20 24	BLAPL- 12484/ 2022	JYOTI PRAKASH KAR	C.O.	COU RT NO. 8	Order Dtd. 2024-04- 02	BAIL- 2	(Se at No- 7)
20 5	30187/ 2024	03.04.20 24	BLAPL- 2155/2 023	TUKUNA KUMAR MISHRA	C.O.	COU RT NO. 8	Order Dtd. 2024-04- 02	BAIL- 2	(Se at No- 7)
20 6	30188/ 2024	03.04.20 24	ABLAPL - 13073/ 2023	PRASANTA KUMAR DAS	C.O.	COU RT NO. 11	Order Dtd. 2024-04- 02	BAIL- 2	(Se at No- 8)
20 7	30189/ 2024	03.04.20 24	ABLAPL - 14670/ 2023	SURENDRA DAS	C.O.	COU RT NO. 11	Order Dtd. 2024-04- 02	BAIL- 1	(Se at No- 5)
20 8	30190/ 2024	03.04.20 24	WP (C) - 1770/2	SARAT KUMAR	C.O.	COU RT	Order Dtd. 2024-04- 02	WRIT BRANC	(Se at

			024	PRADHAN		NO. 11		H-8	No- 39)
20 9	30191/ 2024	03.04.20 24	WP (C) - 4076/2 024	LINGARAJ DASH	C.O.	COU RT NO. 11	Order Dtd. 2024-04- 02	WRIT BRANC H-2	(Se at No- 9)
21 0	30192/ 2024	03.04.20 24	WP (C) - 4076/2 024	S. K. SINGH	C.O.	COU RT NO. 11	Order Dtd. 2024-04- 02	WRIT BRANC H-2	(Se at No- 9)
21 1	30193/ 2024	03.04.20 24	TRP (C) - 434/20 23	B. K. DAS	C.O.	COU RT NO. 11	Order Dtd. 2024-04- 02	M.J.C .	(Se at No- 6)
21 2	30194/ 2024	03.04.20 24	TRP (C) - 434/20 23	SRINIBASH MOHANTY	C.O.	COU RT NO. 11	Order Dtd. 2024-04- 02	M.J.C .	(Se at No- 6)
21 3	30195/ 2024	03.04.20 24	ABLAPL - 8301/2 023	JYOTI PRAKASH KAR	C.O.	COU RT NO. 11	Order Dtd. 2024-04- 02	BAIL- 2	(Se at No- 7)
21 4	30196/ 2024	03.04.20 24	ABLAPL - 14936/ 2023	SUSANTA KUMAR ROUT	C.O.	COU RT NO. 11	Order Dtd. 2024-01- 25	BAIL- 2	(Se at No- 12)
21 5	30197/ 2024	03.04.20 24	ABLAPL - 463/20 24	SRIKANT KUMAR BARIK	C.O.	COU RT NO. 11	Order Dtd. 2024-01- 25	BAIL- 1	(Se at No- 6)
21 6	30198/ 2024	03.04.20 24	WP (C) - 20282/ 2009	M. R. BARIK	C.O.	COU RT NO. 11	Order Dtd. 2024-03- 19	WRIT BRANC H-4	(Se at No- 37)
21 7	30199/ 2024	03.04.20 24	WP (C) - 20282/ 2009	M. NAYAK	C.O.	COU RT NO. 11	Order Dtd. 2024-03- 19	WRIT BRANC H-4	(Se at No- 37)
21 8	30200/ 2024	03.04.20 24	WP (C) - 4456/2 024	R. R. DAS	C.O.	COU RT NO. 11	Order Dtd. 2024-03- 28	WRIT BRANC H-6	(Se at No- 25)
21 9	30201/ 2024	03.04.20 24	WP (C) - 4456/2 024	GANESH CHANDRA JENA	C.O.	COU RT NO. 11	Order Dtd. 2024-03- 28	WRIT BRANC H-6	(Se at No- 25)
22 0	30202/ 2024	03.04.20 24	WP (C) - 3135/2 014	S. C. BISWAL	C.O.	COU RT NO. 11	Order Dtd. 2024-03- 28	WRIT BRANC H-5	(Se at No- 22)
22	30203/ 2024	03.04.20	WP (C) -	MANOJ	C.O.	COU	Order Dtd. 2024-03-	WRIT	(Se

1	2024	24	20949/ 2017	KUMAR MOHANTY		RT NO. 11	28	BRANC H-6	at No- 26)
22	30204/ 2024	03.04.20 24	WP (C) - 20949/ 2017	M. R. ROUTRAY	C.O.	COU RT NO. 11	Order Dtd. 2024-03- 28	WRIT BRANC H-6	(Se at No- 26)
22	30205/ 2024	03.04.20 24	WP (C) - 40389/ 2023	B. MISHRA	C.O.	COU RT NO. 11	Order Dtd. 2024-04- 02	WRIT BRANC H-6	(Se at No- 16)
22	30206/ 2024	03.04.20 24	WP (C) - 6158/2 024	J. D. MUDULI	C.O.	COU RT NO. 11	Order Dtd. 2024-04- 02	WRIT BRANC H-1	(Se at No- 31)
22	30208/ 2024	03.04.20 24	WP (C) - 7315/2 024	K. C. SWAIN	C.O.	COU RT NO. 11	Order Dtd. 2024-04- 02	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 105)
22	30209/ 2024	03.04.20 24	WP (C) - 7457/2 024	B. K. PATI	C.O.	COU RT NO. 11	Order Dtd. 2024-04- 02	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 106)
22	30210/ 2024	03.04.20 24	WP (C) - 7406/2 024	MANOJ KUMAR PANI	C.O.	COU RT NO. 11	Order Dtd. 2024-04- 02	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 106)
22	30211/ 2024	03.04.20 24	WP (C) - 7404/2 024	MANOJ KUMAR PANI	C.O.	COU RT NO. 11	Order Dtd. 2024-04- 02	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 106)
22	30212/ 2024	03.04.20 24	WP (C) - 7386/2 024	P. K. JENA	C.O.	COU RT NO. 11	Order Dtd. 2024-04- 02	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 105)
23	30213/ 2024	03.04.20 24	ITA- 90/202 3	TAPAN KUMAR NAYAK	C.O.	COU RT NO.	Order Dtd. 2024-04- 02	CIVIL REVIS ION	(Se at No-

						3 OLD			4)
23 1	30214/ 2024	03.04.20 24	ITA- 91/202 3	TAPAN KUMAR NAYAK	C.O.	COU RT NO. 3 OLD	Order Dtd. 2024-04- 02	CIVIL REVIS ION	(Se at No- 4)
23 2	30215/ 2024	03.04.20 24	ITA- 92/202 3	TAPAN KUMAR NAYAK	C.O.	COU RT NO. 3 OLD	Order Dtd. 2024-04- 02	CIVIL REVIS ION	(Se at No- 4)
23 3	30216/ 2024	03.04.20 24	ITA- 47/202 3	TAPAN KUMAR NAYAK	C.O.	COU RT NO. 3 OLD	Order Dtd. 2024-04- 02	CIVIL REVIS ION	(Se at No- 4)
23 4	30217/ 2024	03.04.20 24	ITA- 64/202 3	TAPAN KUMAR NAYAK	C.O.	COU RT NO. 3 OLD	Order Dtd. 2024-04- 02	CIVIL REVIS ION	(Se at No- 4)
23 5	30218/ 2024	03.04.20 24	ITA- 85/202 3	TAPAN KUMAR NAYAK	C.O.	COU RT NO. 3 OLD	Order Dtd. 2024-04- 02	CIVIL REVIS ION	(Se at No- 4)
23 6	30219/ 2024	03.04.20 24	ITA- 89/202 3	TAPAN KUMAR NAYAK	C.O.	COU RT NO. 3 OLD	Order Dtd. 2024-04- 02	CIVIL REVIS ION	(Se at No- 4)
23 7	30220/ 2024	03.04.20 24	ITA- 46/202 3	TAPAN KUMAR NAYAK	C.O.	COU RT NO. 3 OLD	Order Dtd. 2024-04- 02	CIVIL REVIS ION	(Se at No- 4)
23 8	30221/ 2024	03.04.20 24	ITA- 45/202 3	TAPAN KUMAR NAYAK	C.O.	COU RT NO. 3 OLD	Order Dtd. 2024-04- 02	CIVIL REVIS ION	(Se at No- 4)
23 9	30222/ 2024	03.04.20 24	WP (C) - 3445/2 021	DIBAKAR SAMAL	C.O.	COU RT NO. 3 OLD	Order Dtd. 2024-04- 02	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 108)
24 0	30223/ 2024	03.04.20 24	WP (C) - 18337/ 2022	GANESWAR JAYASINGH	C.O.	COU RT NO.	Order Dtd. 2024-04- 02	WRIT BRANC H	(Se at No-

						3 OLD		(DIVISION BENCH -3)	120)
24 1	30224/ 2024	03.04.20 24	WP (C) - 18338/ 2022	GANESWAR JAYASINGH	C.O.	COU RT NO. 3 OLD	Order Dtd. 2024-04- 02	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 120)
24 2	30225/ 2024	03.04.20 24	WP (C) - 4456/2 022	CHHABI RANA	C.O.	COU RT NO. 3 OLD	Order Dtd. 2024-04- 02	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 121)
24 3	30226/ 2024	03.04.20 24	WP (C) - 10531/ 2021	R. B. MISHRA	C.O.	COU RT NO. 3 OLD	Order Dtd. 2024-04- 02	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 115)
24 4	30227/ 2024	03.04.20 24	WP (C) - 38257/ 2023	M. R. MALLA	C.O.	COU RT NO. 3 OLD	Order Dtd. 2024-04- 02	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 111)
24 5	30228/ 2024	03.04.20 24	ABLAPL - 2638/2 024	KC SWAIN	C.O.	COU RT NO. 3 OLD	Order Dtd. 2024-03- 27	BAIL- 1	(Se at No- 2)
24 6	30229/ 2024	03.04.20 24	WP (C) - 7349/2 024	S. K. BISWAL	C.O.	COU RT NO. 3 OLD	Order Dtd. 2024-04- 02	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 105)
24 7	30230/ 2024	03.04.20 24	WP (C) - 7425/2 024	BRAJA KISHORE SINGH	C.O.	COU RT NO. 3 OLD	Order Dtd. 2024-04- 02	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 106)
24 8	30231/ 2024	03.04.20 24	WP (C) - 7422/2	BRAJA KISHORE	C.O.	COU RT	Order Dtd. 2024-04- 02	WRIT BRANC	(Se at

			024	SINGH		NO. 3 OLD		H (DIVI SION BENCH -1)	No- 106)
24 9	30232/ 2024	03.04.20 24	WP (C) - 18337/ 2022	SK. SAMIM	C.O.	COU RT NO. 3 OLD	Order Dtd. 2024-04- 02	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 120)
25 0	30233/ 2024	03.04.20 24	WP (C) - 18338/ 2022	SK. SAMIM	C.O.	COU RT NO. 3 OLD	Order Dtd. 2024-04- 02	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 120)
25 1	30234/ 2024	03.04.20 24	WP (C) - 7421/2 024	BRAJA KISHORE SINGH	C.O.	COU RT NO. 3 OLD	Order Dtd. 2024-04- 02	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 106)
25 2	30235/ 2024	03.04.20 24	WP (C) - 7419/2 024	BRAJA KISHORE SINGH	C.O.	COU RT NO. 3 OLD	Order Dtd. 2024-04- 02	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 106)
25 3	30236/ 2024	03.04.20 24	WP (C) - 7417/2 024	BRAJA KISHORE SINGH	C.O.	COU RT NO. 3 OLD	Order Dtd. 2024-04- 02	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 106)
25 4	30237/ 2024	03.04.20 24	WP (C) - 21681/ 2022	MANOJ KUMAR MOHANTY	C.O.	COU RT NO. 3 OLD	Order Dtd. 2024-04- 02	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 106)
25 5	30238/ 2024	03.04.20 24	CMAPL- 66/202 4	P N PATNAIK	C.O.	COU RT NO. 3 OLD	Order Dtd. 2024-04- 02		(Se at No- 106)
25	30239/ 2024	03.04.20	CMAPL-	P N	C.O.	COU	Order Dtd. 2024-04-		(Se

6	2024	24	56/2024	PATTNAIK		RT NO. 3 OLD	02		at No-106)
257	30240/2024	03.04.2024	WP (C) - 6049/2024	A K PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-03-18	WRIT BRANCH-7	(Seat No-5)
258	30241/2024	03.04.2024	WP (C) - 6922/2024	AUROBINDA SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-02	WRIT BRANCH-3	(Seat No-14)
259	30242/2024	03.04.2024	WP (C) - 7394/2024	AUROBINDA SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-04-02	WRIT BRANCH-7	(Seat No-15)
260	30243/2024	03.04.2024	CRLA-1109/2023	JYOTI RANJAN SAHOO	C.O.	COURT NO. 7	Order Dtd. 2024-04-02	CRIMINAL APPEAL	(Seat No-9)
261	30244/2024	03.04.2024	CRLA-726/2023	S. K. DAS	C.O.	COURT NO. 7	Order Dtd. 2024-04-02	CRIMINAL APPEAL	(Seat No-9)
262	30245/2024	03.04.2024	WP (C) - 6232/2024	DR. PURUSOTAM CHULI	C.O.	COURT NO. 7	Order Dtd. 2024-03-18	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)
263	30246/2024	03.04.2024	WP (C) - 28270/2023	JYOTI PRAKASH KAR	C.O.	COURT NO. 1	Order Dtd. 2024-04-02	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-103)
264	30247/2024	03.04.2024	WP (C) - 39779/2023	GAGAN BIHARI SINGH	C.O.	COURT NO. 1	Order Dtd. 2024-01-05	WRIT BRANCH-7	(Seat No-44)
265	30248/2024	03.04.2024	WP (C) - 7384/2024	MADAN DAS	C.O.	COURT NO. 7	Order Dtd. 2024-04-15	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-105)

26	30249/ 2024	03.04.20 24	WP (C) - 6008/2 024	MRUTYUNJAY PAGAL	C.O.	COU RT NO. 7	Order Dtd. 2024-04- 02	WRIT BRANC H-7	(Se at No- 5)
26	30250/ 2024	03.04.20 24	CONTC- 2499/2 023	DILIP SAMAL	C.O.	COU RT NO. 7	Order Dtd. 2024-03- 22	CONTE MPT	(Se at No- 6)
26	30251/ 2024	03.04.20 24	CMP- 222/20 24	P.K. JENA	C.O.	COU RT NO. 20	Order Dtd. 2024-07- 15	WRIT BRANC H-8	(Se at No- 39)
26	30252/ 2024	03.04.20 24	WP (C) - 7145/2 024	PRASANJIT BEHERA	C.O.	COU RT NO. 20	Order Dtd. 2024-04- 02	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 103)
27	30253/ 2024	03.04.20 24	WPC (OA C) - 1229/2 016	SARAT KU. MOHANTY	C.O.	COU RT NO. 20	Order Dtd. 2024-04- 02	OA Branc h	(Se at No- 1)
27	30254/ 2024	03.04.20 24	WP (C) - 7187/2 024	ASHOK KUMAR ROUT	C.O.	COU RT NO. 20	Order Dtd. 2024-03- 28	WRIT BRANC H-5	(Se at No- 23)
27	30255/ 2024	03.04.20 24	WP (C) - 15739/ 2019	M.K. NAYAK	C.O.	COU RT NO. 20	Order Dtd. 2024-04- 02	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 106)
27	30256/ 2024	03.04.20 24	WP (C) - 6934/2 024	P. K. DASH	C.O.	COU RT NO. 20	Order Dtd. 2024-04- 02	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 101)
27	30257/ 2024	03.04.20 24	WP (C) - 15737/ 2019	M. NAYAK	C.O.	COU RT NO. 20	Order Dtd. 2024-04- 02	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 106)
27	30258/ 2024	03.04.20 24	WP (C) - 15511/ 2023	SURENDRA KUMAR SAHOO	C.O.	COU RT NO. 20	Order Dtd. 2024-04- 02	WRIT BRANC H-7	(Se at No- 15)

276	30259/2024	03.04.2024	WP (C) - 15736/2019	M. NAYAK	C.O.	COURT NO. 20	Order Dtd. 2024-04-02	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-106)
277	30260/2024	03.04.2024	WP (C) - 6934/2024	B.K. PARDHI	C.O.	COURT NO. 20	Order Dtd. 2024-04-02	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-101)
278	30261/2024	03.04.2024	WP (C) - 17759/2012	A.K. ROUL	C.O.	COURT NO. 20	Order Dtd. 2024-03-28	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-122)
279	30262/2024	03.04.2024	WP (C) - 6670/2024	BISWAJIT DAS	C.O.	COURT NO. 20	Order Dtd. 2024-04-02	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-121)
280	30263/2024	03.04.2024	WP (C) - 5299/2024	SURENDRA KUMAR SAHOO	C.O.	COURT NO. 20	Order Dtd. 2024-04-02	WRIT BRANCH-7	(Seat No-44)
281	30264/2024	03.04.2024	WP (C) - 22542/2010	B.K. SWAIN	C.O.	COURT NO. 20	Order Dtd. 2024-03-28	WRIT BRANCH-7	(Seat No-15)
282	30265/2024	03.04.2024	CRLA-61/2024	RABINDRA SWAIN	C.O.	COURT NO. 5	Order Dtd. 2024-03-04	CRIMINAL APPEAL	(Seat No-10)
283	30266/2024	03.04.2024	WP (C) - 6670/2024	S. K. SWAIN	C.O.	COURT NO. 5	Order Dtd. 2024-04-02	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-121)
284	30267/2024	03.04.2024	WP (C) - 22542/2010	D. BISWAL	C.O.	COURT NO. 5	Order Dtd. 2024-03-28	WRIT BRANCH-7	(Seat No-15)
285	30268/2024	03.04.2024	WP (C) - 7339/2	K MOHANTY	C.O.	COURT	Order Dtd. 2024-04-02	WRIT BRANCH	(Seat

			024			NO. 5		H-7	No-15)
28 6	30269/ 2024	03.04.20 24	WP (C) - 43231/ 2023	BISWAJIT SAHOO	C.O.	COU RT NO. 5	Order Dtd. 2024-04- 02	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 115)
28 7	30270/ 2024	03.04.20 24	WP (C) - 7142/2 024	RANJIT SAMAL	C.O.	COU RT NO. 5	Order Dtd. 2024-04- 02	WRIT BRANC H-5	(Se at No- 23)
28 8	30271/ 2024	03.04.20 24	WP (C) - 7137/2 024	RANJIT SAMAL	C.O.	COU RT NO. 5	Order Dtd. 2024-04- 02	WRIT BRANC H-5	(Se at No- 23)
28 9	30272/ 2024	03.04.20 24	WP (C) - 30962/ 2021	D. NAYAK	C.O.	COU RT NO. 5	Order Dtd. 2024-04- 02	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 106)
29 0	30273/ 2024	03.04.20 24	WP (C) - 7134/2 024	RANJIT SAMAL	C.O.	COU RT NO. 5	Order Dtd. 2024-04- 02	WRIT BRANC H-5	(Se at No- 23)
29 1	30274/ 2024	03.04.20 24	WP (C) - 7074/2 024	M R SAHOO	C.O.	COU RT NO. 5	Order Dtd. 2024-04- 02	WRIT BRANC H-4	(Se at No- 19)
29 2	30275/ 2024	03.04.20 24	CRLA- 1413/2 023	AJAYA KUMAR PRADHAN	C.O.	COU RT NO. 7	Order Dtd. 2024-04- 02	CRIMI NAL APPEA L	(Se at No- 9)
29 3	30276/ 2024	03.04.20 24	WP (C) - 7132/2 024	RANJIT SAMAL	C.O.	COU RT NO. 7	Order Dtd. 2024-04- 02	WRIT BRANC H-5	(Se at No- 23)
29 4	30277/ 2024	03.04.20 24	WP (C) - 7127/2 024	RANJIT SAMAL	C.O.	COU RT NO. 7	Order Dtd. 2024-04- 02	WRIT BRANC H-5	(Se at No- 23)
29 5	30278/ 2024	03.04.20 24	CRLA- 628/20 20	JADUNATH PRADHAN	C.O.	COU RT NO. 7	Order Dtd. 2024-04- 02	CRIMI NAL APPEA L	(Se at No- 10)
29 6	30279/ 2024	03.04.20 24	WP (C) - 7123/2 024	RANJIT SAMAL	C.O.	COU RT NO. 7	Order Dtd. 2024-04- 02	WRIT BRANC H-5	(Se at No- 23)

29	30281/2024	03.04.2024	BLAPL-13340/2023	JIBANJYOTI SAHOO	C.O.	COURT NO. 7	Order Dtd. 2024-04-02	BAIL-1	(Seat No-3)
29	30282/2024	03.04.2024	WP (C) - 7111/2024	RANJIT SAMAL	C.O.	COURT NO. 7	Order Dtd. 2024-04-02	WRIT BRANCH-5	(Seat No-23)
29	30283/2024	03.04.2024	WP (C) - 7070/2024	M R SAHOO	C.O.	COURT NO. 7	Order Dtd. 2024-04-02	WRIT BRANCH-4	(Seat No-19)
30	30285/2024	03.04.2024	WP (C) - 7097/2024	RANJIT SAMAL	C.O.	COURT NO. 7	Order Dtd. 2024-04-02	WRIT BRANCH-4	(Seat No-19)
30	30286/2024	03.04.2024	WP (C) - 7099/2024	RANJIT SAMAL	C.O.	COURT NO. 7	Order Dtd. 2024-04-02	WRIT BRANCH-4	(Seat No-19)
30	30287/2024	03.04.2024	WP (C) - 7144/2024	RANJIT SAMAL	C.O.	COURT NO. 7	Order Dtd. 2024-04-02	WRIT BRANCH-5	(Seat No-23)
30	30288/2024	03.04.2024	WP (C) - 7067/2024	M R SAHOO	C.O.	COURT NO. 7	Order Dtd. 2024-04-02	WRIT BRANCH-4	(Seat No-19)
30	30289/2024	03.04.2024	WP (C) - 7147/2024	RANJIT SAMAL	C.O.	COURT NO. 7	Order Dtd. 2024-04-02	WRIT BRANCH-5	(Seat No-23)
30	30290/2024	03.04.2024	WP (C) - 7148/2024	RANJIT SAMAL	C.O.	COURT NO. 7	Order Dtd. 2024-04-02	WRIT BRANCH-5	(Seat No-23)
30	30291/2024	03.04.2024	WP (C) - 7007/2024	D BISWAL	C.O.	COURT NO. 7	Order Dtd. 2024-04-02	WRIT BRANCH-4	(Seat No-19)
30	30292/2024	03.04.2024	WP (C) - 7175/2024	RANJIT SAMAL	C.O.	COURT NO. 7	Order Dtd. 2024-04-02	WRIT BRANCH-5	(Seat No-23)
30	30293/2024	03.04.2024	WP (C) - 7150/2024	RANJIT SAMAL	C.O.	COURT NO. 7	Order Dtd. 2024-04-02	WRIT BRANCH-5	(Seat No-23)
30	30295/2024	03.04.2024	WP (C) - 7009/2024	D BISWAL	C.O.	COURT NO.	Order Dtd. 2024-04-02	WRIT BRANCH-4	(Seat No-

						7			19)
310	30296/2024	03.04.2024	WP (C) - 7244/2024	SHARMISTHA SAMAL	C.O.	COURT NO. 7	Order Dtd. 2024-04-02	WRIT BRANCH-6	(Seat No-16)
311	30297/2024	03.04.2024	WP (C) - 7245/2024	SHARMISTHA SAMAL	C.O.	COURT NO. 7	Order Dtd. 2024-04-02	WRIT BRANCH-6	(Seat No-16)
312	30299/2024	03.04.2024	WP (C) - 6958/2024	D BISWAL	C.O.	COURT NO. 7	Order Dtd. 2024-04-02	WRIT BRANCH-3	(Seat No-14)
313	30300/2024	03.04.2024	WP (C) - 6962/2024	D BISWAL	C.O.	COURT NO. 7	Order Dtd. 2024-04-02	WRIT BRANCH-3	(Seat No-14)
314	30302/2024	03.04.2024	WP (C) - 7256/2024	SHARMISTHA SAMAL	C.O.	COURT NO. 7	Order Dtd. 2024-04-02	WRIT BRANCH-6	(Seat No-16)
315	30304/2024	03.04.2024	WP (C) - 6999/2024	D BISWAL	C.O.	COURT NO. 7	Order Dtd. 2024-04-02	WRIT BRANCH-3	(Seat No-14)
316	30305/2024	03.04.2024	WP (C) - 7293/2024	SHARMISTHA SAMAL	C.O.	COURT NO. 7	Order Dtd. 2024-04-02	WRIT BRANCH-6	(Seat No-16)
317	30306/2024	03.04.2024	WP (C) - 7294/2024	SHARMISTHA SAMAL	C.O.	COURT NO. 7	Order Dtd. 2024-04-02	WRIT BRANCH-6	(Seat No-16)
318	30307/2024	03.04.2024	WP (C) - 7210/2024	B D BISWAL	C.O.	COURT NO. 7	Order Dtd. 2024-04-02	WRIT BRANCH-6	(Seat No-16)
319	30308/2024	03.04.2024	WP (C) - 7300/2024	S. SAMAL	C.O.	COURT NO. 7	Order Dtd. 2024-04-02	WRIT BRANCH-6	(Seat No-16)
320	30309/2024	03.04.2024	WP (C) - 7121/2024	BANABIHARI RAY	C.O.	COURT NO. 7	Order Dtd. 2024-04-02	WRIT BRANCH-5	(Seat No-23)
321	30311/2024	03.04.2024	WP (C) - 7119/2024	BANABIHARI RAY	C.O.	COURT NO. 7	Order Dtd. 2024-04-02	WRIT BRANCH-5	(Seat No-23)
322	30312/2024	03.04.2024	WP (C) - 7115/2024	BANABIHARI RAY	C.O.	COURT	Order Dtd. 2024-04-02	WRIT BRANCH	(Seat

			024			NO. 7		H-5	No- 23)
32 3	30313/ 2024	03.04.20 24	WP (C) - 7045/2 024	M R SAHOO	C.O.	COU RT NO. 7	Order Dtd. 2024-04- 02	WRIT BRANC H-4	(Se at No- 19)
32 4	30314/ 2024	03.04.20 24	WP (C) - 7291/2 024	SHARMISTHA SAMAL	C.O.	COU RT NO. 7	Order Dtd. 2024-04- 02	WRIT BRANC H-6	(Se at No- 16)
32 5	30316/ 2024	03.04.20 24	WP (C) - 7023/2 024	SUMANTA DAS	C.O.	COU RT NO. 7	Order Dtd. 2024-04- 02	WRIT BRANC H-4	(Se at No- 19)
32 6	30318/ 2024	03.04.20 24	WP (C) - 7243/2 024	SHARMISTHA SAMAL	C.O.	COU RT NO. 7	Order Dtd. 2024-04- 02	WRIT BRANC H-6	(Se at No- 16)
32 7	30320/ 2024	03.04.20 24	WP (C) - 7239/2 024	SHARMISTHA SAMAL	C.O.	COU RT NO. 7	Order Dtd. 2024-04- 02	WRIT BRANC H-6	(Se at No- 16)
32 8	30321/ 2024	03.04.20 24	WP (C) - 7240/2 024	SHARMISTHA SAMAL	C.O.	COU RT NO. 7	Order Dtd. 2024-04- 02	WRIT BRANC H-6	(Se at No- 16)
32 9	30323/ 2024	03.04.20 24	WP (C) - 7241/2 024	SHARMISTHA SAMAL	C.O.	COU RT NO. 7	Order Dtd. 2024-04- 02	WRIT BRANC H-6	(Se at No- 16)
33 0	30348/ 2024	03.04.20 24	WP (C) - 7528/2 024	S BISWAL	C.O.	COU RT NO. 7	Order Dtd. 2024-04- 03	WRIT BRANC H-1	(Se at No- 4)
33 1	30349/ 2024	03.04.20 24	WP (C) - 7548/2 024	B. SAMAL	C.O.	COU RT NO. 2 OLD	Order Dtd. 9999-12- 31	WRIT BRANC H-1	(Se at No- 4)
33 2	30350/ 2024	03.04.20 24	WP (C) - 7499/2 024	S.P. SAHOO	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024-04- 02	WRIT BRANC H-8	(Se at No- 41)
33 3	30351/ 2024	03.04.20 24	WP (C) - 7361/2 024	P.K. MISHRA	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024-04- 02	WRIT BRANC H-7	(Se at No- 15)
33 4	30352/ 2024	03.04.20 24	WP (C) - 7307/2	B.K. PARDHI	C.O.	COU RT	Order Dtd. 2024-04- 02	WRIT BRANC	(Se at

			024			NO. 2 OLD		H-7	No-15)
33 5	30353/ 2024	03.04.20 24	CMAPL- 767/20 23	P.K. MOHANTY	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024-03- 28	M.J.C .	(Se at No- 3)
33 6	30354/ 2024	03.04.20 24	CONTC- 4652/2 023	M/S. GOPINATH SETHI	C.O.	COU RT NO. 2 OLD	Order Dtd. 2024-03- 28	CONTE MPT	(Se at No- 2)
33 7	30359/ 2024	03.04.20 24	BLAPL- 1123/2 024	RB MISHRA	C.O.	COU RT NO. 23	Order Dtd. 2024-04- 02		(Se at No- 2)
33 8	30399/ 2024	03.04.20 24	WP (C) - 7220/2 024	S K SWAIN	C.O.	COU RT NO. 23	Order Dtd. 2024-04- 02	WRIT BRANC H-6	(Se at No- 16)
33 9	30400/ 2024	03.04.20 24	WP (C) - 7117/2 024	ASHUTOSH MOHANTY	C.O.	COU RT NO. 23	Order Dtd. 2024-04- 02	WRIT BRANC H-5	(Se at No- 23)
34 0	30401/ 2024	03.04.20 24	WP (C) - 7226/2 024	P K SWAIN	C.O.	COU RT NO. 23	Order Dtd. 2024-04- 02	WRIT BRANC H-6	(Se at No- 16)
34 1	30403/ 2024	03.04.20 24	WP (C) - 7350/2 024	HEMANTA KU DAS	C.O.	COU RT NO. 23	Order Dtd. 2024-04- 02	WRIT BRANC H-7	(Se at No- 15)
34 2	30405/ 2024	03.04.20 24	WP (C) - 7359/2 024	CHHABI RANA	C.O.	COU RT NO. 23	Order Dtd. 2024-04- 02	WRIT BRANC H-7	(Se at No- 15)
34 3	30406/ 2024	03.04.20 24	WP (C) - 5754/2 024	BHOJARAJ SETH	C.O.	COU RT NO. 23	Order Dtd. 2024-04- 02	WRIT BRANC H-4	(Se at No- 17)
34 4	30407/ 2024	03.04.20 24	ABLAPL - 2718/2 024	JYOTI PRAKASH KAR	C.O.	COU RT NO. 23	Order Dtd. 2024-04- 02		(Se at No- 17)
34 5	30081/ 2024	03.04.20 24	WA- 467/20 23	SANJAY KU. BEHERA	GENE RAL		Order Dtd. 2023-11- 13	WRIT APPEA L	(Se at No- 1)
34 6	30082/ 2024	03.04.20 24	WP (C) - 6771/2	MANAS PATI	GENE RAL		Order Dtd. 2024-03- 27	WRIT BRANC	(Se at

			024					H-1	No-3)
347	30083/2024	03.04.2024	WP (C) - 24759/2023	CK NAYAK	GENERAL		Order Dtd. 2023-12-04	WRIT BRANCH-2	(Seat No-6)
348	30084/2024	03.04.2024	WA-785/2022	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-11-13	WRIT APPEAL	(Seat No-2)
349	30085/2024	03.04.2024	WP (C) - 6774/2024	MANAS PATI	GENERAL		Order Dtd. 2024-03-27	WRIT BRANCH-1	(Seat No-3)
350	30086/2024	03.04.2024	WA-785/2022	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-11-13	WRIT APPEAL	(Seat No-2)
351	30087/2024	03.04.2024	WA-1231/2023	SK RATH	GENERAL		Order Dtd. 2023-10-10	WRIT APPEAL	(Seat No-5)
352	30088/2024	03.04.2024	WP (C) - 6776/2024	MANAS PATI	GENERAL		Order Dtd. 2024-03-27	WRIT BRANCH-1	(Seat No-3)
353	30089/2024	03.04.2024	WA-1231/2023	SK RATH	GENERAL		Order Dtd. 2023-10-10	WRIT APPEAL	(Seat No-5)
354	30090/2024	03.04.2024	WA-1523/2022	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-11-13	WRIT APPEAL	(Seat No-3)
355	30091/2024	03.04.2024	WP (C) - 6781/2024	MANAS PATI	GENERAL		Order Dtd. 2024-03-27	WRIT BRANCH-1	(Seat No-3)
356	30092/2024	03.04.2024	WP (C) - 294/2008	PK NANDA	GENERAL		Order Dtd. 2015-08-27		(Seat No-3)
357	30093/2024	03.04.2024	WP (C) - 7149/2024	MANAS PATI	GENERAL		Order Dtd. 2024-03-28	WRIT BRANCH-5	(Seat No-23)
358	30094/2024	03.04.2024	WP (C) - 294/2008	PK NANDA	GENERAL		Order Dtd. 2015-08-31		(Seat No-23)
359	30095/	03.04.20	WP (C) -	MANAS PATI	GENE		Order Dtd. 2024-03-	WRIT	(Se

9	2024	24	7192/2024		RAL		28	BRANCH-5	at No-23)
360	30097/2024	03.04.2024	WP (C) - 294/2008	PK NANDA	GENERAL		Order Dtd. 2015-09-11		(Seat No-23)
361	30098/2024	03.04.2024	WP (C) - 3898/2024	ABHISHEK MOHANTY	GENERAL		Order Dtd. 2024-02-26	WRIT BRANCH-8	(Seat No-42)
362	30099/2024	03.04.2024	WP (C) - 25087/2023	H.B. DASH	GENERAL		Order Dtd. 2024-01-24	WRIT BRANCH-5	(Seat No-23)
363	30100/2024	03.04.2024	TRPCRL - 77/2018	SUSANTA KUMAR TRIPATHY	GENERAL		Vakalatnama	BAIL-1	(Seat No-1)
364	30101/2024	03.04.2024	WA-459/2023	STATE OF ODISHA	GENERAL		Order Dtd. 2023-11-13	WRIT APPEAL	(Seat No-1)
365	30102/2024	03.04.2024	WA-463/2023	STATE OF ODISHA	GENERAL		Order Dtd. 2023-11-13	WRIT APPEAL	(Seat No-1)
366	30103/2024	03.04.2024	WA-1855/2023	STATE OF ODISHA	GENERAL		Order Dtd. 2023-11-13	WRIT APPEAL	(Seat No-4)
367	30123/2024	03.04.2024	WA-651/2023	STATE OF ODISHA	GENERAL		Order Dtd. 2023-11-16	WRIT APPEAL	(Seat No-1)
368	30124/2024	03.04.2024	WA-653/2023	STATE OF ODISHA	GENERAL		Order Dtd. 2023-11-16	WRIT APPEAL	(Seat No-1)
369	30125/2024	03.04.2024	WA-661/2023	STATE OF ODISHA	GENERAL		Order Dtd. 2023-11-16	WRIT APPEAL	(Seat No-1)
370	30126/2024	03.04.2024	WA-781/2023	STATE OF ODISHA	GENERAL		Order Dtd. 2023-11-16	WRIT APPEAL	(Seat No-7)
371	30127/2024	03.04.2024	WA-1374/2022	STATE OF ODISHA	GENERAL		Order Dtd. 2023-11-21	WRIT APPEAL	(Seat No-2)

37	30128/2024	03.04.2024	CRLA-411/2022	ASUTOSH TRIPATHY	GENERAL		Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-7)
37	30129/2024	03.04.2024	WA-1433/2022	STATE OF ODISHA	GENERAL		Order Dtd. 2023-11-16	WRIT APPEAL	(Seat No-4)
37	30172/2024	03.04.2024	BLAPL-13717/2023	SAMEER PATTNAIK	GENERAL		Entire Brief	BAIL-1	(Seat No-1)
37	30175/2024	03.04.2024	ABLAPL-14817/2023	GOPAL PRASAD LAL	GENERAL		Order Dtd. 2024-03-22	BAIL-1	(Seat No-6)
37	30177/2024	03.04.2024	ABLAPL-1191/2024	SRIKANTA PANDA	GENERAL		Order Dtd. 2024-03-28	BAIL-1	(Seat No-2)
37	30179/2024	03.04.2024	ABLAPL-2154/2024	SRIKANTA PANDA	GENERAL		Order Dtd. 2024-03-28		(Seat No-2)
37	30180/2024	03.04.2024	ABLAPL-2658/2024	SRIKANTA MOHAPATRA	GENERAL		Order Dtd. 2024-03-28	BAIL-2	(Seat No-12)
37	30181/2024	03.04.2024	ABLAPL-7526/2023	ARJUN NAYAK @ MANGA	GENERAL		Order Dtd. 2023-10-31	BAIL-2	(Seat No-9)
38	30182/2024	03.04.2024	BLAPL-2620/2024	SURYAKANTA DASMOHAPATRA	GENERAL		Order Dtd. 2024-03-28		(Seat No-9)
38	30280/2024	03.04.2024	ABLAPL-1191/2024	SRIKANTA PANDA	GENERAL		Order Dtd. 2024-04-02	BAIL-1	(Seat No-2)
38	30284/2024	03.04.2024	BLAPL-13518/2023	RAMAKANTA JANI	GENERAL		Order Dtd. 2024-04-02	BAIL-1	(Seat No-2)
38	30294/2024	03.04.2024	BLAPL-1973/2024	BIMAL KUMAR MAHAPATRA	GENERAL		Order Dtd. 2024-04-02		(Seat No-2)
38	30298/2024	03.04.2024	CRLMC-840/2024	PRATIMA NAYAK	GENERAL		Order Dtd. 2024-04-02	CRIMINAL MISC	(Seat No-)

									2)
385	30301/2024	03.04.2024	ABLAPL-1735/2024	BIPLAB KUMAR TRIPATHY	GENERAL		Order Dtd. 2024-04-02		(Seat No-2)
386	30303/2024	03.04.2024	BLAPL-5538/2023	ASIT KUMAR OTTA	GENERAL		Order Dtd. 2024-04-03	BAIL-1	(Seat No-2)
387	30310/2024	03.04.2024	BLAPL-5538/2023	ASIT KUMAR OTTA	GENERAL		Order Dtd. 2024-04-02	BAIL-1	(Seat No-2)
388	30355/2024	03.04.2024	WP (C) - 38634/2023	CHANDRAVAN U DASH	GENERAL		Order Dtd. 2024-03-06	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-115)
389	30357/2024	03.04.2024	WP (C) - 33735/2023	MANAS RANJAN PATRA	GENERAL		Order Dtd. 2023-10-17	WRIT BRANCH-5	(Seat No-47)
390	30358/2024	03.04.2024	WA-1332/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-13	WRIT APPEAL	(Seat No-1)
391	30361/2024	03.04.2024	WA-1277/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-13	WRIT APPEAL	(Seat No-5)
392	30363/2024	03.04.2024	WA-1276/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-13	WRIT APPEAL	(Seat No-5)
393	30365/2024	03.04.2024	WP (C) - 13246/2019	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-03-27	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-113)
394	30368/2024	03.04.2024	WP (C) - 6704/2021	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2024-03-22	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
395	30370/2024	03.04.2024	WA-1213/2	SANJAYA KUMAR	GENERAL		Order Dtd. 2023-11-13	WRIT APPEAL	(Seat

			023	BEHERA				L	No-5)
396	30371/2024	03.04.2024	WA-1162/2023	SANJAYA KUMAR BEHERA	GENERAL		Order Dtd. 2023-11-21	WRIT APPEAL	(Seat No-1)
397	30072/2024	03.04.2024	WPC (OA) - 1203/2017	B. D. BISWAL	GENERAL		Order Dtd. 2024-02-13	OA Branch	(Seat No-1)
398	30073/2024	03.04.2024	WPC (OA) - 1236/2017	B. D. BISWAL	GENERAL		Order Dtd. 2024-01-22	OA Branch	(Seat No-1)
399	30074/2024	03.04.2024	WPC (OA) - 131/2018	B. D. BISWAL	GENERAL		Order Dtd. 2022-09-09	OA Branch	(Seat No-1)
400	30178/2024	03.04.2024	ABLAPL - 1194/2024	SRIKANTA PANDA	GENERAL			BAIL-2	(Seat No-10)
401	30183/2024	03.04.2024	RSA-20/2003	P. K. JENA	GENERAL		Order Dtd. 2024-02-05	SECOND APPEAL	(Seat No-4)
402	30207/2024	03.04.2024	WP (C) - 20021/2018	NIRANJAN ROUT	GENERAL		Order Dtd. 2023-08-03	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-101)
403	30315/2024	03.04.2024	MATA-99/2022	P NAYAK	GENERAL		Order Dtd. 2024-01-18	FIRST APPEAL	(Seat No-5)
404	30317/2024	03.04.2024	WP (C) - 39423/2023	R DANGRI	GENERAL		Order Dtd. 2023-12-11	WRIT BRANCH-3	(Seat No-11)
405	30319/2024	03.04.2024	WP (C) - 3569/2020	R C BADHAN	GENERAL		Order Dtd. 2024-03-20	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-113)
406	30322/2024	03.04.2024	WP (C) - 7131/2024	R SAHOO	GENERAL		Order Dtd. 2024-03-28	WRIT BRANCH (DIVI	(Seat No-103)

								SION BENCH -1))
40 7	30324/ 2024	03.04.20 24	RSA- 584/20 23	P C DAS	GENE RAL		Judgement Dtd. 2024-03-22		(Se at No- 103)
40 8	30325/ 2024	03.04.20 24	MATA- 39/202 4	D SETHI	GENE RAL		Order Dtd. 2024-02- 23Annexure,		(Se at No- 103)
40 9	30326/ 2024	03.04.20 24	WA- 54/201 7	P K MOHANTY	GENE RAL		Order Dtd. 2022-10- 13	M.J.C .	(Se at No- 1)
41 0	30327/ 2024	03.04.20 24	WP (C) - 6245/2 024	B BEHERA	GENE RAL		Order Dtd. 2024-03- 18	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 116)
41 1	30328/ 2024	03.04.20 24	WP (C) - 6115/2 024	B BEHERA	GENE RAL		Order Dtd. 2024-03- 18	WRIT BRANC H-1	(Se at No- 31)
41 2	30329/ 2024	03.04.20 24	WP (C) - 28959/ 2021	N C SINHA	GENE RAL		Order Dtd. 2024-03- 18	WRIT BRANC H-7	(Se at No- 18)
41 3	30330/ 2024	03.04.20 24	CRLREV - 21/200 7	M JATI	GENE RAL		Order Dtd. 2024-03- 20	CRIMI NAL REVIS ION	(Se at No- 4)
41 4	30331/ 2024	03.04.20 24	RSA- 298/20 19	P K SWAIN	GENE RAL		Entire Order	SECON D APPEA L	(Se at No- 6)
41 5	30332/ 2024	03.04.20 24	FAO- 58/202 3	D K MOHANTY	GENE RAL		Order Dtd. 2024-02- 08	MISC. APPEA L SEC.	(Se at No- 9)
41 6	30333/ 2024	03.04.20 24	WP (C) - 5425/2 003	J RATH	GENE RAL		Order Dtd. 2019-08- 08	WRIT BRANC H-1	(Se at No- 30)
41 7	30334/ 2024	03.04.20 24	WP (C) - 5377/2 010	M R BARIK	GENE RAL		Order Dtd. 2011-12- 19		(Se at No- 30)

41	30335/ 2024	03.04.20 24	CMP- 752/20 15	P K DASH	GENE RAL		Order Dtd. 2023-03- 13	WRIT BRANC H-8	(Se at No- 42)
41	30336/ 2024	03.04.20 24	MACA- 707/20 06	P K DASH	GENE RAL		Order Dtd. 2015-08- 21	MISC. APPEA L SEC.	(Se at No- 6)
42	30337/ 2024	03.04.20 24	MACA- 524/20 20	P K DASH	GENE RAL		Order Dtd. 2024-03- 17	MISC. APPEA L SEC.	(Se at No- 7)
42	30338/ 2024	03.04.20 24	WP (C) - 14376/ 2023	R K BARIK	GENE RAL		Order Dtd. 2023-08- 08	WRIT BRANC H-6	(Se at No- 26)
42	30339/ 2024	03.04.20 24	WP (C) - 39422/ 2023	R DANGRI	GENE RAL		Order Dtd. 2023-12- 11	WRIT BRANC H-3	(Se at No- 11)
42	30340/ 2024	03.04.20 24	WP (C) - 22595/ 2014	L RAY	GENE RAL		Order Dtd. 2014-11- 20 Petition, Annexure , Misc. case,		(Se at No- 11)
42	30341/ 2024	03.04.20 24	WP (C) - 14376/ 2023	R K BARIK	GENE RAL		Order Dtd. 2023-08- 08	WRIT BRANC H-6	(Se at No- 26)
42	30342/ 2024	03.04.20 24	WP (C) - 14376/ 2023	R K BARIK	GENE RAL		Order Dtd. 2023-08- 08	WRIT BRANC H-6	(Se at No- 26)
42	30343/ 2024	03.04.20 24	WP (C) - 14376/ 2023	R K BARIK	GENE RAL		Order Dtd. 2023-08- 08	WRIT BRANC H-6	(Se at No- 26)
42	30344/ 2024	03.04.20 24	WP (C) - 14376/ 2023	R K BARIK	GENE RAL		Order Dtd. 2023-08- 08	WRIT BRANC H-6	(Se at No- 26)
42	30345/ 2024	03.04.20 24	WP (C) - 14376/ 2023	R K BARIK	GENE RAL		Order Dtd. 2023-08- 08	WRIT BRANC H-6	(Se at No- 26)
42	30346/ 2024	03.04.20 24	WP (C) - 14376/ 2023	R K BARIK	GENE RAL		Order Dtd. 2023-08- 08	WRIT BRANC H-6	(Se at No- 26)
43	30347/ 2024	03.04.20 24	WP (C) - 14376/ 2023	R K BARIK	GENE RAL		Order Dtd. 2023-08- 08	WRIT BRANC H-6	(Se at No-

									26)
431	30356/2024	03.04.2024	SA-255/1989	A K RANA	GENERAL		Order Dtd. 1985-08-31	SECOND APPEAL	(Seat No-3)
432	30360/2024	03.04.2024	WPC (OA) - 502/2018	B BEHERA	GENERAL		Last Order	OA Branch	(Seat No-1)
433	30362/2024	03.04.2024	WP (C) - 4082/2011	K MOHANTY	GENERAL		Order Dtd. 2017-12-19 Petition, Annexure ,		(Seat No-1)
434	30364/2024	03.04.2024	MATA-109/2023	S DAS	GENERAL		Order Dtd. 2024-02-23	FIRST APPEAL	(Seat No-4)
435	30366/2024	03.04.2024	WP (C) - 8507/2012	C RANA	GENERAL		Order Dtd. 2022-08-01	WRIT BRANCH (DIVISION BENCH)	(Seat No-121)
436	30367/2024	03.04.2024	BLAPL-2201/2024	H K PATRA	GENERAL		Order Dtd. 2024-03-22		(Seat No-121)
437	30369/2024	03.04.2024	WP (C) - 30646/2023	M BEHERA	GENERAL		Order Dtd. 2023-10-04	WRIT BRANCH-2	(Seat No-7)
438	30372/2024	03.04.2024	WPC (OA) - 286/2000	B D BISWAL	GENERAL		Order Dtd. 2012-07-16 Petition, Annexure , Entire Order,	OA Branch	(Seat No-1)
439	30373/2024	03.04.2024	CONTC-9623/2023	SUNIL KUMAR GHOSH	GENERAL		Order Dtd. 2024-03-01	CONTE MPT	(Seat No-2)
440	30374/2024	03.04.2024	BLAPL-2503/2024	J P KAR	GENERAL		Order Dtd. 2024-03-27		(Seat No-2)
441	30375/2024	03.04.2024	CONTC-1880/2024	S K ROUTRAY	GENERAL		Order Dtd. 2024-03-28	CONTE MPT	(Seat No-2)
442	30376/2024	03.04.2024	WP (C) - 20276/	H S PAIKRAY	GENERAL		Order Dtd. 2022-12-15	WRIT BRANCH	(Seat

			2009					H-4	No-37)
44	30377/2024	03.04.2024	CRLMC-921/2023	C R NAYAK	GENERAL		Order Dtd. 2023-07-14	CRIMINAL MISC	(Se at No-6)
44	30378/2024	03.04.2024	WP (C) - 20231/2010	J PARIDA	GENERAL		Order Dtd. 2018-06-19		(Se at No-6)
44	30379/2024	03.04.2024	WP (C) - 1399/2002	A KHAN	GENERAL		Order Dtd. 2015-03-30		(Se at No-6)
44	30380/2024	03.04.2024	WP (C) - 41844/2023	A DAS	GENERAL		Order Dtd. 2024-01-11	WRIT BRANCH-6	(Se at No-24)
44	30381/2024	03.04.2024	WPC (OA) - 1194/2014	S PATTANAIK	GENERAL		Order Dtd. 2024-02-22	OA Branch	(Se at No-1)
44	30382/2024	03.04.2024	WPC (OA) - 762/2016	P K PATTANAIK	GENERAL		Order Dtd. 2024-01-24	OA Branch	(Se at No-1)
44	30383/2024	03.04.2024	WPC (OA) - 878/2016	P K PATTNAIK	GENERAL		Order Dtd. 2024-01-24	OA Branch	(Se at No-1)
45	30384/2024	03.04.2024	MATA-391/2023	N R BEHERA	GENERAL		Order Dtd. 2024-02-22	FIRST APPEAL	(Se at No-4)
45	30385/2024	03.04.2024	CMP-426/2023	A SAHOO	GENERAL		Order Dtd. 2024-03-18	WRIT BRANCH-1	(Se at No-4)
45	30386/2024	03.04.2024	CMP-1149/2015	P K MISHRA	GENERAL		Order Dtd. 2015-09-07Petition, Annexure ,		(Se at No-4)
45	30387/2024	03.04.2024	CMP-1149/2015	P K MISHRA	GENERAL		Order Dtd. 2015-09-07Petition, Annexure ,		(Se at No-4)
45	30388/2024	03.04.2024	RSA-354/2008	M R BARIK	GENERAL		Order Dtd. 2024-02-06	SECOND APPEAL	(Se at No-3)
45	30389/	03.04.20	SA-	P K MISHRA	GENE		Judgement Dtd.		(Se

5	2024	24	247/1987		RAL		2024-03-22		at No-3)
456	30390/2024	03.04.2024	CONTC-2309/2022	R K MAHABHOI	GENERAL		Order Dtd. 2022-09-30	CONTE MPT	(Se at No-4)
457	30391/2024	03.04.2024	WP (C) - 14233/2014	D K DEHURY	GENERAL		Order Dtd. 2014-08-13		(Se at No-4)
458	30392/2024	03.04.2024	WP (C) - 13962/2016	A DAS	GENERAL		Order Dtd. 2024-03-12	WRIT BRANCH-4	(Se at No-19)
459	30393/2024	03.04.2024	WP (C) - 6693/2023	A DAS	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH-1	(Se at No-2)
460	30394/2024	03.04.2024	OJC-10617/1999	A DAS	GENERAL		Order Dtd. 2018-04-03		(Se at No-2)
461	30395/2024	03.04.2024	WP (C) - 39779/2023	G B	GENERAL		Order Dtd. 2024-01-05	WRIT BRANCH-7	(Se at No-44)
462	30396/2024	03.04.2024	RSA-104/2009	L K NAYAK	GENERAL		Order Dtd. 2015-04-22		(Se at No-44)
463	30397/2024	03.04.2024	WP (C) - 18401/2019	B R SENAPATI	GENERAL		Order Dtd. 9999-12-31Petition, Annexure ,	WRIT BRANCH-3	(Se at No-28)
464	30398/2024	03.04.2024	SA-288/1973	A PARIDA	GENERAL		Order Dtd. 1976-12-21		(Se at No-28)
465	30402/2024	03.04.2024	WP (C) - 269/2012	Y DAS	GENERAL		Order Dtd. 2012-05-07		(Se at No-28)
466	30404/2024	03.04.2024	WP (C) - 11136/2009	Y DAS	GENERAL		Order Dtd. 2012-03-19		(Se at No-28)

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